

STATEMENT

(a) State-wise list of Civil Airstrips:

Name of State/Union Territory	No. of Airstrips
1. Andhra Pradesh	10
2. Assam	18
3. Bihar	45
4. Gujarat	22
5. Kerala	2
6. Madhya Pradesh	18
7. Madras	7
8. Maharashtra	16
9. Mysore	9
10. Orissa	12
11. Punjab	8
12. Rajasthan	35
13. Uttar Pradesh	15
14. West Bengal	20
15. Delhi	2
16. Andaman and Nicobar Islands:	1
17. Manipur	1
18. Tripura	4
TOTAL	245

(b) 176 airstrips are in serviceable condition.]

REPORT OF SUGAR ENQUIRY COMMISSION

*364. SHRI RAMGOPAL GUPTA:

Will the Minister of FOOD AND AGRICULTURE be pleased to state whether Government have considered the recommendations of the Sugar Enquiry Commission and taken a decision thereon?

THE MINISTER OF FOOD AND AGRICULTURE (SHRI C. SUBRAMANIAM): Government have already considered the recommendation of the Sugar Enquiry Commission relating to cane price for the year 1965-66 and have announced their decision in this regard. The other recommendations made by the Commission are under consideration.

COMPLAINTS AGAINST CONDUCTOR: OF DTU

*366. SHRI R. S. KHANDEKAR: Will the Minister of TRANSPORT be pleased to state:

(a) whether it is a fact that serious complaints were made by the public against the conductors of the D. T. U. during the black-out period recently; and

(b) if so, the nature of the complaints?

THE MINISTER OF TRANSPORT (SHRI RAJ BAHADUR): (a) and (b) Some complaints were received from the travelling public. A majority of these complaints were regarding non-stoppage or improper stoppage of buses at bus stands and delayed or irregular operation of trips.

GROUNDNUT PRESS CAKE

*369. { DR. M. M. S. SIDDHU:
SHRI L. D. SATHANA:

Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) what is the nutritive value of groundnut press cake and what attempts have been made to utilize or process it for human consumption;

(b) whether suitable plants have been set up to convert it into cheap nutritious food; and

(c) what was total production of groundnut press cake last year and how it was used?

THE MINISTER OF FOOD AND AGRICULTURE (SHRI C. SUBRAMANIAM): (a) and (b) The commercial groundnut press cake contains about 50-52 per cent of protein and 5-8 per cent of oil. This cake is unsuitable for human consumption since it is not processed hygienically. It is, therefore, used as cattle feed, manure etc. Investigations for processing such a cake for human consumption are only in experimental stage. But, the Government of India have set up two

plants for the production of edible groundnut flour from the groundnut seeds. Using this edible flour, several nutritive and wholesome food products such as Multipurpose Food, Nutro-biscuits, Protein rich atta, Tapioca macaroni, and low cost weaning food can be prepared.

(c) The total production of groundnut cake in 1964-65 has been estimated to be about 22 lakh tonnes. It has been reported that about 11.3 lakh tonnes has been exported in the form of defatted groundnut meal. No reliable information on other uses is available.

CONTRACT RATES AT PARADEEP PORT

***370. SHRI LOKANATH MISRA** Will the Minister of TRANSPORT be pleased to refer to the answer given to Unstarred Question No. 30 in the Rajya Sabha on the 16th August, 1965 and state:

(a) whether there has been any alteration in the rates of contracts after the Paradeep Port has been taken over by the Central Government; and

(b) if so, what was the contract rate per mile for the carrying of a truck load of boulders prior to the taking over and afterwards?

THE MINISTER OF TRANSPORT (SHRI RAJ BAHADUR): (a) and (b). Necessary information is being collected and will be laid on the Table of the Sabha as soon as it is available.

IMPROVEMENT OF RUNWAY AT INDORE AIRPORT

***371. SHRI L. N. DAS:** Will the Minister of CIVIL AVIATION be pleased to refer to the reply given to Unstarred Question No. 25 in the

Rajya Sabha on the 16th August, 1965 and state:

(a) whether the improvement of runway at Indore airport has been completed;

(b) whether the air service from Bombay to Indore has been resumed; and

(c) if so, when this service is likely to be extended to Bhopal?

THE MINISTER OF TRANSPORT (SHRI RAJ BAHADUR): (a) and (b) No, Sir.

(c) The Indian Airlines Corporation propose to operate a Viscount service four-times a week from 1st January, 1966, on the route Delhi-Lucknow-Bhopal-Nagpur providing connection with the Viscount service Calcutta-Nagpur-Bombay.

STATE GOVERNMENT'S ASSISTANCE TO EX-CRIMINAL TRIBES

***372. SHRI D. THENGARI:** Will the Minister of SOCIAL SECURITY be pleased to state:

(a) whether Government are aware that the Ex-criminal Tribes are not receiving adequate assistance at the hands of the State Governments; and

(b) if so, whether Government propose to place these tribes under the supervision of the Central Government?

THE DEPUTY MINISTER IN THE DEPARTMENT OF SOCIAL SECURITY (SHRIMATI MARAGATHAM CHANDRASEKHAR): (a) All schemes for the welfare and rehabilitation of De-notified communities form part of the Centrally sponsored programme of the Government of India, for which the provision in the Third Five Year Plan is 419.02 lakhs.

(b) The schemes are executed through the agency of State Governments. The Commissioner for S. C. and S. T. examines the implementation of the schemes and submits his